Why do you say, 'No'? ...(Interruptions)... Mr. Derek O'Brien, your Zero Hour notice is also here. ...(Interruptions)... Your Zero Hour notice is here. ...(Interruptions)...

SHRI DEREK O'BRIEN (West Bengal): There is so much noise...(Interruption)... is there. ...(Interruptions)... What Zero Hour? ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Please go back now. ...(Interruptions)... Now, you have lodged your protest. ...(Interruptions)... Now, you go back. ...(Interruptions)... Let me take up the Zero Hour notices. ...(Interruptions)... Very bad! ...(Interruptions)... The House is adjourned up to 12:00 hours.

The House then adjourned at thirty-nine minutes past eleven of the clock.

The House re-assembled at twelve of the clock, MR. CHAIRMAN in the Chair

Regarding elections to the council of States

MR. CHAIRMAN: Question No. 136 ...(Interruptions)...

श्री नरेश अग्रवाल (उत्तर प्रदेश)ः चेयरमैन सर, सदन के सामने संवैधानिक संकट खड़ा हो गया है। ...(व्यवधान)...

MR. CHAIRMAN: Question No. 136 by Shri Raj Babbar ...(Interruptions)... We have had enough discussion on this. ...(Interruptions)... Please sit down. ...(Interruptions)... कृपया बैट जाइए। ...(व्यवधान)...

SHRI ANAND SHARMA (Himachal Pradesh): Sir, the Constitution has to be ...(Interruptions)...

MR. CHAIRMAN: Please sit down. ...(Interruptions)... कृपया आप लोग भी बैठ जाइए। ...(व्यवधान)... Please sit down, everyone. ...(Interruptions)...

SHRI ANAND SHARMA: We represent the States. ...(Interruptions)...

MR. CHAIRMAN: Please sit down. ...(Interruptions)... Please allow the Question Hour. ...(Interruptions)...

SHRI ANAND SHARMA: Vacancies in the Council of States are notified by the Chairman...(*Interruptions*)...

MR. CHAIRMAN: You cannot be heard like this. ...(Interruptions)...

SHRI ANAND SHARMA: Sir, it is a very serious issue. ...(Interruptions)...

MR. CHAIRMAN: The House is adjourned for fifteen minutes.

The House then adjourned at two minutes past twelve of the clock,

The House re-assembled at seventeen minutes past twelve of the clock, MR. CHAIRMAN in the Chair

MR. CHAIRMAN: Question No. 136. ...(Interruptions)... Let us proceed.

SHRI ANAND SHARMA: Sir, we have a larger question. ...(Interruptions)... There is a Constitutional matter.

MR. CHAIRMAN: Question No. 136. ...(Interruptions)...

THE MINISTER OF LAW AND JUSTICE; AND THE MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): Mr. Chairman, Sir, Question Hour is being... ...(Interruptions)...

MR. CHAIRMAN: Let Question No. 136 be... ... (Interruptions)...

SHRI RAVI SHANKAR PRASAD: Sir, a statement is laid on the Table of the House. ...(Interruptions)...

SHRI ANAND SHARMA: Sir, we have a Government, which is subverting... ... (*Interruptions*)... Sir, it is disrespecting the... ... (*Interruptions*)...

SHRI RAVI SHANKAR PRASAD: Sir, a statement is laid on the Table of the House. ...(Interruptions)...

MR. CHAIRMAN: Has the questioner asked? ...(Interruptions)... Mr. Raj Babbar has not asked. ...(Interruptions)...

SHRI SITARAM YECHURY (West Bengal): Sir, I just want to make a point. ...(Interruptions)...

SHRI ANAND SHARMA: Sir, elections to the Council of States ...(Interruptions)...

MR. CHAIRMAN: Look, in this... ... (Interruptions)...

SHRI SITARAM YECHURY: Sir, I just want to raise a point. ...(Interruptions)... Sir, things like abduction by police officers of MLAs etc., on the eve of... ...(Interruptions)...

MR. CHAIRMAN: That is not on the agenda of Question Hour. ...(Interruptions)...

SHRI SITARAM YECHURY: Sir, please listen to me. ...(Interruptions)...

MR. CHAIRMAN: That is not on the... ... (Interruptions)...

SHRI RAVI SHANKAR PRASAD: This is wrong, Sir. ...(Interruptions)...

MR. CHAIRMAN: No, no. This is Question Hour. ...(Interruptions)... Let us deal with questions. ...(Interruptions)...

SHRI SITARAM YECHURY: I am only requesting you, as the Chairman, to direct the Government to look into the matter. ...(Interruptions)...

अल्पसंख्यक कार्य मंत्रालय के राज्य मंत्री; तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री मुख्तार अब्बास नक्रवी): महोदय, Election Commission वहां free and fair election करा रहा है। ..(व्यवधान)..

MR. CHAIRMAN: The Deputy Chairman has already said that matters relating to elections will be dealt with through the designated agency. Let us leave it at that. ...(*Interruptions*)...

SHRI SITARAM YECHURY: Sir, democracy... ...(Interruptions)... Sir, democracy... ...(Interruptions)...

MR. CHAIRMAN: Let us get on with our work. ...(Interruptions)...

SHRI SITARAM YECHURY: We are a temple of democracy, according to our Prime Minister. ...(Interruptions)...

श्री सभापतिः आप क्या कर रहे हैं? ...(व्यवधान)... इससे क्या फायदा? ...(व्यवधान)...

SHRI SITARAM YECHURY: If this is the temple of democracy, how can we not discuss this sort of a thing? ...(Interruptions)...

SHRI ANAND SHARMA: Sir, they have enough Members to get their leaders elected. ...(*Interruptions*)... Now, they want to get ...(*Interruptions*)...

SHRI MUKHTAR ABBAS NAQVI: We know that this is the temple of democracy but don't describe it as... ...(*Interruptions*)...

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री; तथा पंचायती राज मंत्रालय में राज्य मंत्री (श्री परषोत्तम रुपाला): इनसे अपना घर ...(व्यवधान)...

MR. CHAIRMAN: Rupala ji, आप बैठ जाइए, प्लीज। ...(व्यवधान)... Please sit down. ...(Interruptions)...

SHRI ANAND SHARMA: It is misuse of... ... (Interruptions)...

MR. CHAIRMAN: One minute. ...(Interruptions)... One minute, gentlemen. ...(Interruptions)... This is Question Hour. ...(Interruptions)...

श्री परषोत्तम रुपालाः इनसे अपना घर तो संभल नहीं रहा है। ...(व्यवधान)...

MR. CHAIRMAN: The House is adjourned till 2.30 p.m.